

with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7281/83].

- (e) (i) A statement regarding Review by the Government on the working of the Bharat Electronics Limited, Bangalore, for the year 1982-83.
- (ii) Annual Report of the Bharat Electronics Limited, Bangalore, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7282/83].
- (f) (i) A statement regarding Review by the Government on the working of the Bharat Earth Movers Limited, Bangalore, for the year 1982-83.
- (ii) Annual Report of the Bharat Earth Movers Limited, Bangalore, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7283/83].

ANNUAL REPORT, AUDITED ACCOUNTS, OF THE INDIAN INSTITUTE OF TROPICAL METEOROLOGY, PUNE, INDIAN INSTITUTE OF ASTROPHYSICS, BANGALORE AND INDIAN INSTITUTE OF GEOMAGNETISM, BOMBAY

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :
On behalf of Shri Khursheed Alam Khan, I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 1982-83.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of

the Indian Institute of Tropical Meteorology, Pune, for the year 1982-83 together with Audited Report thereon. [Placed in Library. See No. LT-7284/83].

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year 1982-83.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the India Institute of Astrophysics, Bangalore, for the year 1982-83 together with Audited Report thereon. [Placed in Library. See No. LT-7285/83].
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Geomagnetism, Bombay, for the year 1982-83.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Geomagnetism, Bombay, for the year 1982-83 together with Audited Report Thereon. [Placed in Library. See No. LT -7286/83].

ANNUAL REPORT, AUDITED ACCOUNTS ETC, OF THE STATE TRADING CORPORATION OF INDIA LTD., NEW DELHI. NATIONAL JUTE MANUFACTURES CORPORATION LTD, CALCUTTA, TRADE DEVELOPMENT AUTHORITY, NEW DELHI, AND COFFEE BOARD BANGALORE

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : On behalf of Shrimati Ram-Dulari Singha, I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1965 :

- (a) (i) Review by the Government on the working of the State Trading Corporation of India Limited, New Delhi, for the year 1982-83. thereon. [Placed in Library. See No. LT—7290/83].
- (ii) Annual Report of the State Trading Corporation of India Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT- 7287/83].
- (b) (i) A statement regarding Review by the Government on the working of the National Jute Manufactures Corporation Limited, Calcutta, for the year 1981-82.
- (ii) Annual Report of the National Jute Manufacture's Corporation Limited, Calcutta, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7288/83].
- (2) A statement (Hindi and English versions) showing reasons, for delay in laying the papers mentioned at (b) of item (1) above.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Trade Development Authority, New Delhi, for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Trade Development Authority, New Delhi, for the year 1982-83. [Placed in Library. See No. LT—7289/83].
- (4) A copy of the Annual Accounts (Hindi and English versions) of the Coffee Board, Bangalore, for the year 1981-82 together with Audited Report
- NOTIFICATIONS UNDER CENTRAL EXCISE RULES, 1944, ANNUAL REPORT ETC. OF THE INDIAN INVESTMENT CENTRE, NEW DELHI, NATIONAL INSTITUTE OF PUBLIC FINANCE AND POLICY, NEW DELHI ETC. AND REPORTS, ACCOUNTS AND AUDITORS REPORT OF GRAMIN BANKS
- THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : On behalf of Shri Janardhana Poojary I beg to lay on the Table—
- (1) A copy each of Notification Nos. G.S.R. 883(E) and 884(E) (Hindi and English versions) published in Gazette of India dated the 9th December, 1983 together with an explanatory memorandum regarding exemption to wooden pencil slats from the whole of the duty of excise leviable thereon and making certain amendment to Notification No. 81/83-CE dated the 1st March, 1983, issued under the Central Excise Rules, 1944. [Placed in Library, See No. LT—7291/83].
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Investment Centre, New Delhi, for the year 1982-83 along with Audited Accounts.
- (ii) Review (Hindi and English versions) by the Government on the working of the Indian Investment Centre, New Delhi, for the year 1982-83. [Placed in Library, See No. LT—7292/83].
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Finance and Policy, New Delhi, for the year 1982-83 along with Audited Accounts.